

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal Nos. 160 of 2012, 164, 166 and 121 of 2013

Dated : 4th August, 2014

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Kanika Chugh for R-3
(In Appeal No. 160/2012)

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing tomorrow i.e. on **5th August, 2014.**

(Justice Surendra Kumar)
Judicial Member

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(Rakesh Nath)
Technical Member